

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2660
ANSWERED ON:04.12.2009
IT RETURN
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has any mechanism to find out the details of persons not filing income tax returns;
- (b) if so, the details thereof and details of action taken against such persons during the last three years; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) Yes Madam.

(b) The Department collects information through Annual Information Returns, Central Information Branch, e-TDS returns and does collation, processing and matching with the existing records of the Income Tax Department. Through this process, persons not filing income tax returns are identified and statutory notices are issued to them, to file their income tax returns. The data sought is not separately maintained because the returns filed by such persons are not classified separately. However, total number of assessees are increasing as indicated below:

Financial No. of Assessees
Year (In lakhs)

2006-07	319.26
2007-08	326.87
2008-09	333.98

(c) Does not arise in view of (b) above.